- (b) if so, the details thereof and the reasons for not utilising the machines properly;
- (c) whether the infrastructural facilities are provided to the said Institute;
 - (d) if so, the details thereof; and
- (e) if not, the steps proposed to be taken by the Union Government to provide infrastructure to the institute.?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA): (a) No Sir. As reported by the Directorate of Employment & Training. Uttar Pradesh, machines and equipment procured under the world Bank assisted vocational Industrial Training Institutes in U.P.

- (b) Question does not arise.
- (c) and (d) Infrastructural facilities such as provision of buildings & staff have been provided to the ITIs covered under the project. A total of 62 nos. of civil works have been appointed under the Vocational Training Project. The necessary equipment to run the various courses is also available.
 - (e) Question does not arise.

[English]

Adulteration of Synthetic Tea in CTC Tea

900. PROF. AJIT KUMAR MEHTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government are aware that synthetic tea is being mixed in CTC loose tea in Jalpaiguri, West Bengal;
 - (b) if so, the reasons for such adulteration; and
- (c) the action taken by the Government to restrict such adulteration in CTC loose tea?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) No such adulteration has been reported to the Government.

(b) and (c) Do not arise.

[Translation]

Closure of Sugar Mills

- 901. SHRI ADITYANATH: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:
- (a) whether the Government propose to close down the Ghughli and Pipraich sugar mills in Uttar Pradesh:

- (b) if so, the reasons therefor;
- (c) whether any assessment of affected cane growers has been made in the state; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) The Ghughli and Pipraich units belong to the U.P.State Sugar Corporation Ltd. a Government of Uttar Pradesh undertaking. According to the information received from the U.P. State Sugar Corporation Ltd., there is no proposal to close down these sugar mills.

(b) to (d) Does not arise.

Liberation of Scavangers

- 902. SHRI JAGDAMBI PRASAD YADAV: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) whether the Government have implemented a scheme titled "Central Scheme for Liberation of Scavangers".
 - (b) if so, details thereof; and
- (c) the number of the scavangers in Bihar benefited so sar under this scheme during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMAT! MANEKA GANDHI): (a) and (b) Yes, Sir. The Ministry of Welfare is implementing the National Scheme of Liberation and Rehabilitation of Scavengers and their dependents since March, 1992. The Scheme comprises of three components, viz...

- (i) Time bound programme for identification of scavengers and their dependents and their aptitude for alternative trade through a survey.
- (ii) Training in identified trades for scavengers and their dependents at the nearest local Training Institutions/Centres of various departments of State Government, Central Government and other semi-Government and non-Government organisation.
- (iii) Rehabilitation of scavengers in various, trades and occupations by providing subsidy, margin money loan and bank loan.
- (c) As reported by the State Government the following number of scavengers have benefitted in the State of Bihar during the past three years:

Year	No. of Scavengers
1995-96	98
1996-97	204
1997-98	73

Participation of Indian Oil Corporation in Power Sector

903. SHRI ANAND RATNA MAURYA: Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

- (a) whether Indian Oil Corporation has any proposal to enter in power generation sector;
 - (b) if so, the details thereof;

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- (c) the total capacity of the power plants to be set up by the Indian Oil Corporation; and
 - (d) the amount likely to be spent on these plants?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) to (d) IOC proposes to develop four residue based Power Projects close to its refineries at four locations i.e. Panipat (Haryana), Savli (Gujarat), Kosikalan (UP) and Haidia (WB) Also a 120 MW project has been planned to be set up at Bhatinda (Punjab) in joint venture with PSEB. Details of capacity and likely cost of these projects are as under.

Project location	Capacity (MW)	Project Cost (Rs.crores)
Panipat	301	1528
Savli	500	1670
Kosikalan	110	418
Haldia	500	2500
Bhatinda	120	366

Reservation to Backward Classes

904. SHRI BHASKAR RAO PATIL: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government have decided to provide reservation for backward classes in educational institutions;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) to (c) A proposal to provide reservation to other backward Classes in educational institutions is under consideration.

[English]

Separate Ministry For North-Eastern States

905. SHRI K. A. SANGTAM : SHRI K.S. RAO :

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government propose to have a separate Ministry for North-Eastern States: and
- (b) if so, the objectives and the likely composition thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) There is a separate Division dealing with the North Eastern affairs in the Ministry of Home Affairs. The problems of the North Eastern State receive special attention in the Home Ministry.

[Translation]

LPG Agencies

906. SHRI SURESH CHANDEL:

SHRI R.S.GAVAI:

SHRI PRABHASH CHANDRA TIWARI :

SHRI MULLAPALLY RAMCHANDRAN:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of L.P.G. agencies allotted in each State till date;
- (b) the number out of those agencies atlotted to SC/ST, handicapped, freedom fighters and ex-servicemen separately State-wise;
- (c) the details of advertisements published to allot LPG agencies in each State during the last three years:
- (d) the number of applications pending for approval, State-wise; and
- (e) the number of new agencies proposed to be allotted during the current year alongwith their locations, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) As on 1.4.1998, 5324